Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 48 of 2014

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd. .... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Alok shankar for R.2

ORDER

The learned counsel for the Respondent No.1 seeks some time to file the reply. Accordingly, he is directed to file the same on or before 24.03.2014 after serving copy on the other side.

Post the matter on ***17.04.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js